SIXTEENTH REPORT

(SECOND LOR SABHA)

- I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Sixteenth Report.
- 2. The Committee held its sitting on the 7th September, 1959. The Committee considered applications for leave of absence from four members. The recommendation of the Committee with respect to each application is given below:
- 3. Shri Keshavrao Marutirao Jedhe.—The Member has applied for leave of absence from the 3rd August, 1959 to the 12th September, 1959 on account of illness. The Committee recommend that leave may be granted to the member for 40 days i.e. from the 3rd August, 1959 to the 11th September, 1959 which, as at present arranged, is the last day of the current session.
- 4. Shri Aurobindo Ghosal.—The Member has applied for leave of absence from the 3rd August, 1959 to the 24th August, 1959 as he was touring abroad. The Committee recommend that leave may be granted to the member for this period of 22 days.
- 5. Shri Kamal Narayan Singh.-The Member has applied for leave of absence from the 3rd August, 1959 to the 11th September. 1959 on account of illness. The Committee recommend that leave may be granted to the member for this priod of 40 days.
- 6. Shrimati Ila Palchoudhuri.—The Member has applied for leave of absence for the entire period of the Eighth Session on the ground of illness. As the member was present in the House on the 14th August, 1959 and 15th and 16th August, 1959 were holidays, the Committee recommend that leave may be granted to her from the 17th August, 1959 to the 11th September, 1959 i.e., for a period of 26 days.

NEW DELHI; The 7th September, 1959. MULCHAND DUBE, Chairman.